

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-514
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited.

....Applicant

Vs.

ROC, (NCT of Delhi & Haryana)

.....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 21.03.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **18.04.2022.**

sd/-

(HEMANT KUMAR SARANGI)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo